

Palm Gur Industry

916. **Shri Jhulan Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the extent of expansion achieved in Palm Gur Industry during the current Plan;

(b) the nature and extent of handicaps hindering its progress; and

(c) the measures proposed to be taken in the matter?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A statement containing the required information is placed on the Table. [See Appendix II, annexure No. 44].

Small Industries Service Institute

917. **Shri Subbiah Ambalam:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the survey report of the East Ramanathapuram area in Madras State has been submitted by the Small Industries Service Institute;

(b) if so, whether a copy of the report will be laid on the Table;

(c) whether an intensive survey of the area with Karkaikudi as the Centre, to study the industrial potential of the region for the setting up of small industries is expected to be taken up; and

(d) if so, the details thereof?

The Minister of Industry (Shri Manubhai Shah): (a) to (d). In November, 1959, the Economic Team attached to the Small Industries Service Institute, Madras started an intensive survey of the whole of Ramanathapuram District including Karkaikudi to study the industrial potential for the setting up of the Small Scale Industries in the District. After completion of the survey, the Institute has submitted the draft report which is being examined.

Accidents in Mines

918. **Shri Hem Barua:** Will the Minister of Labour and Employment be pleased to state:

(a) the fatality percentage in mines per thousand persons employed in India during 1957-58 and 1958-59; and

(b) the steps taken by Government to ensure safety in mines, and how far they have been implemented?

The Deputy Minister of Labour (Shri Abid Ali): (a)

Year	Death rate per thousand persons employed.
1957	0.40
1958	0.77
1959	0.43 (Provisional)

(b) Continuous efforts are being made by the Mines Inspectorate to ensure safety in mines by implementing vigorously the provisions of the Mines Act, 1952.

Pakistani Raiders in Kashmir

919. { **Shri P. G. Deb:**
Shri Arjun Singh Bhaduria:

Will the Prime Minister be pleased to state:

(a) whether a Pakistani raider was killed in an encounter in Bijhama Sector of Kashmir on the 8th January, 1960; and

(b) if so, the details thereof?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). On January 6, 1960—not January 8 as stated in the Question—a party of PAK/POK raiders walked into a police ambush about 800 yards on our side of the Cease Fire Line and 6½ miles North West of Uri. In the encounter one

intruder was shot dead and two were captured. The person who was killed in the ambush was Ali Shah, a notorious saboteur from Pakistan-occupied Kashmir.

Export of Salt to Japan

920. Shri Chintamani Panigrahi: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 27 on the 16th November, 1959 and state:

(a) whether any long term arrangements have been made by now with the Japanese buyer for the export of salt; and

(b) if so, the details thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) and (b). The State Trading Corporation has entered into an arrangement with the Japanese buyers for the supply of 4,50,000 tons of Salt for the period ending 31st March, 1961. The buyers desire to watch the progress in the first year before entering into negotiations for a long term agreement.

Chilka Land Reclamation Scheme

921. Shri Chintamani Panigrahi: Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No. 333 on the 11th August, 1959 and state whether the 3,222 acres of land reclaimed near Chilka Lake in Orissa for resettlement of displaced persons have been fully allotted by now?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): Out of the total reclaimed area of 3,222 acres, the land already allotted measures 2,687 acres. The Orissa Government have prepared a plan for the utilisation of the remaining 535 acres which will be allotted to settlers in the near future.

National Economy

922. Shri P. C. Borooah: Will the Minister of Planning be pleased to state:

(a) whether the Planning Commission have prepared any annual and perspective plans to maintain balance in the national economy as described in the first chapter of the Second Five Year Plan; and

(b) if so, the details thereof?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). Annual plans are prepared both for the Central Ministries and the States and form part of the annual budgets of the Central and State Governments. Studies regarding perspective plans are also being undertaken.

Export of Tea

923. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Working Group of the Planning Commission has made certain suggestions to retrieve the lost ground of Indian tea in the world market; and

(b) if so, the broad details thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) and (b). At the instance of the Planning Commission, a Working Group on Tea has been constituted for fixing production and development targets for tea for the Third Five Year Plan. The working group has also been asked to make an appraisal of the present and future outlook for tea industry in internal and export markets. The working group has not yet concluded its deliberations.

Washing Soda

924. Shri Subbiah Ambalam: Will the Minister of Commerce and Industry be pleased to state:

(a) whether representations from the Madras State Washermen Association have been received for the supply